



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/9/2023	HUKUM SING TERON Versus UNION OF INDIA AND 9 ORS	MR. B BARUAH MR S HUSSAIN	DY.S.G.I. SC, NHIDC SC, K A A C
2	PIL/10/2023	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, AHSEC GA, ASSAM
3	WP(C)/263/2023 FIXED	SHREE SAI ROLLING MILLS (INDIA) LTD. AND ANR. Versus NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. (NEDFI) AND 3 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	MR. S DUTTA MR G DAS MR. H DAS
4	WP(C)/426/2023 FIXED	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
5	WP(C)/525/2023	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
6	WP(C)/540/2023	ARIJIT SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. M DUTTA MR S DAS MS S DEV MR J MAHANTA	SC, A G V B
<u>ORDER NO STEPS</u>				
7	I.A.(Civil)/1053/2020 in WA/4442/2020	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY ADDL. A.G., MIZORAM	
	WITH WA/4442/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SHRI BIAKNGHETA SAILO AND ANR		
<u>ADMISSION</u>				

8	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
9	ITA/13/2022 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL MR. S SARMA	MR. S MITRA MR P BARUAH MR S J SAIKIA MR A K BORO MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
10	ITA/16/2022 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED....b	MR. S C KEYAL	MR. S MITRA MR A K BORO
	WITH I.A.(Civil)/3314/2022 in ITA/16/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
11	WA/123/2022	MUKSED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MR A ISLAM	GA, ASSAM SC, REVENUE
12	WA/177/2022 FIXED	QUAZI ATIQRUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. F	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. F H AHMED MR S ISLAM	GA, ASSAM MRS. R DEVI (R-5,6,7) ASSTT.S.G.I.
13	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
14	WA/6/2023 FIXED, WITH WP(C)/2431/2006 (D/O)	NATIONAL BOARDS LIMITED Versus NATIONAL BOARDS EMPLOYEES UNION and 4 ORS	MR. M KATAKI	GA, ASSAM GA, ASSAM MR.A C RAY(R-1) MR.N MALAKAR(R-1) MR.N N JHA(R-1)
15	Mat.App./7/2023	NUPUR CHANDRA BHUYAN Versus PRANITA KALITA	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	WITH			
16	Mat.App./8/2023	NUPUR CHANDRA BHUYAN Versus PRANITA KALITA	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	

ORDERS

17	I.A.(Civil)/3150/2017 FIXED in WA/303611/2017 WITH WA/303611/2017 (Filing Number)	THE STATE OF ASSAM Versus DWADAS ADITYA DAS and 2 ORS, THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS	MR.N SARMA SC, EDUCATION MR.D SAIKIA MR.A DEKA	
18	I.A.(Civil)/1703/2019 in WA/5319/2019 WITH WA/5319/2019 (Filing Number)	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
19	Mat.App./13/2021 FIXED	HIRON ROY Versus GAURI KANTA ROY	MR. S N KRISHNATRAYA	
20	Mat.App./14/2022 WITH LCR WITH Mat.App./10/2022	RAGINI JHA @ RAGANI JHA Versus DILIP KUMAR MISHRA RAGINI JHA @ RAGANI JHA Versus DILIP KUMAR MISHRA	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	
21	WITH I.A.(Civil)/1059/2022 in Mat.App./10/2022	RAGINI JHA @ RAGANI JHA Versus DILIP KUMAR MISHRA	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	MR. S P ROY MS. S KUMARI JYOTISH DAS
22	Mat.App./35/2022 FIXED	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV MS P DEB MS. R. ENGJAIFI MS. N DEB	N K NEOG MR S BHARALI MR. M DAS
23	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
24	I.A.(Civil)/1943/2022 FIXED in WA/8186/2022 WITH WA/8186/2022 (Filing Number)	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS. RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI MR. P BORAH	GA, AP MR. R K TALUKDAR (r-4) GA, AP
25	I.A.(Civil)/3705/2022 FIXED in WA/154/2021 WITH WA/154/2021 WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND 2 ORS SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR K AGARWAL MR. M DAS MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DY.S.G.I. SC, U G C DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
26	I.A.(Civil)/230/2023 in WA/736/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	SC, APDCL

WITH
WA/736/2023
(Filing Number)

THE ASSAM POWER GENERATION
CORPORATION LTD. AND 2 ORS.

MR. U K NAIR

Versus

MUKUT DAS AND 2 ORS. E

HEARING

27 WA/2/2018
FIXED

THE STATE OF ASSAM

MR. D NATH

Versus

DEEPAR BEEL PACHPARA SAMABAI
SAMITY LTD

MR. U K NAIR
MR H DAS, SC-AFDC, SC-
GMDA,SC-GMC,SC-PCB,
A.S.G.I.
MR H DAS, SC-AFDC, SC-
GMDA,SC-GMC,SC-PCB,
A.S.G.I.
MR. B C DEKA

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./8/2023	GEO TECH INFRASTRUCTURE Versus BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	DY.S.G.I.
2	Cont.Cas(C)/51/2023	MUKUL DAS Versus P.K PANDA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
3	Cont.Cas(C)/52/2023	BISWADEEP KAR PURKAYASTA Versus SURANJANA SENAPATI	MR. R A CHOUDHURY MR. R A MAZUMDER	
ADMISSION				
4	WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH	5 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017		NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
WITH	6 WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017		LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
WITH	7 WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT

	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
8	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
9	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
10	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
11	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
12	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
13	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
15	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
16	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
17	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.

ORDERS

18	Cont.Cas(C)/752/2019	FATEMA KHATUN AND ANR. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MR R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. P N SHARMA MR. S BORA MR. B GOGOI MR. K GOGOI MS. L DEVI MR P NAYAK
19	Review.Pet./15/2020 WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
20	Cont.Cas(C)/33/2022 FIXED	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus PABINDRA KUMAR NATH	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH
21	WITH WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
22	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
23	Cont.Cas(C)/436/2022 FIXED	NRIPENDRA KR. DEKA Versus BISHWA DEEP DAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. P N GOSWAMI (r-2) MR. R R Gogoi (r-2)
24	Cont.Cas(C)/526/2022 FIXED	BUDHESWAR BARUAH AND 4 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-5) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR. A PHUKAN (r-5) MR A CHALIHA

HEARING

25	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023

- | | | | | |
|-----|-----------------|------------|----|------------|
| 14) | MR. A GANGULY | 01-02-2023 | To | 17-02-2023 |
| 15) | MS. B CHOUDHURY | 08-02-2023 | To | 18-02-2023 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/7265/2021	ARATI RANI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	SC, EDU
2	WP(C)/68/2022	RAJIA BEGOM LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM
3	WP(C)/712/2022	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
4	WITH WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
5	WP(C)/966/2022	SUKHAMANI SINHA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 03/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023

11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



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[For Friday,3rd February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7488/2022	PRADIP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
2	WP(C)/8429/2022 FIXED	SHAHNEWAS PERVIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
3	WP(C)/511/2023	MAMPI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM
4	WP(C)/516/2023	DALIM NARZARY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN MR. M C DEKA	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
5	WP(C)/522/2023	ROOPA DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	GA, ASSAM SC, IWT
6	WP(C)/531/2023	KHAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N SARMA MR. A CHAMUAH	SC, HIGHER EDU
7	WP(C)/532/2023	SANKAR NOMOSUDRA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR	DY.S.G.I.
8	WP(C)/533/2023	TAGAR SAIKIA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MAHIBUR RAHMAN MS A AHMED	SC, EDU
9	WP(C)/534/2023	CHAMPAK KALITA @ ATHPURIA Versus THE STATE OF ASSAM AND 21 ORS	L K BORAH MR. M ALI	GA, ASSAM
10	WP(C)/536/2023	BABITA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	SC. WATER RESOURCE DEPTT.
11	WP(C)/537/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA D TALUKDAR	SC, CO OP

12	WP(C)/538/2023	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	
ORDER (STAY VACATING)				
13	I.A.(Civil)/164/2023 in WP(C)/55/2023	MD. ABDUL NOOR BORBHUIYA Versus MD TAJ UDDIN LASKAR AND 5 ORS.	MR. U K NAIR MR. U PATHAK MR A CHAKRABORTY MR N K SARMA	GA, ASSAM SC, APSC SC, EDU
	WITH WP(C)/55/2023	MD TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, APSC
ADMISSION				
14	WP(C)/4558/2014	ARUPJYOTI BHARALI and 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.C BARUAH MR.S BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
15	WP(C)/4510/2015	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAM(R5) MS.P BORAH-R-7 SC, ELEMENTARY EDUCATION(R1-4) MR. J ABBAS MR.S BORTHAKUR(R-7)
16	WP(C)/4757/2015	BACCHU DEB NATH Versus THE STATE OF ASSAM AND 8 ORS	MRS.R S DEURI MR.J RABHA	MS.R DEKA(R-9) SC, ELEMENTARY EDUCATION(R- 1,2,4) SC, BPCR-5,6 SC, FINANCE(R-3)
17	WP(C)/5159/2015	MD. DILOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MS.M BORUAH MR.B N DEKA MS.N DAS	SC, FINANCE SC, HIGHER EDUCATION
18	WP(C)/7282/2015	MRS. ANJALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.D A KAIYUM MR.N BARUAH MR.A AHMED	GA, ASSAM MR.N N B CHOUDHURYR-8 MR.M P CHOUDHURY(R-7) MRD P SAHU(R-8) SC, SECONDARY EDUCATION
19	WP(C)/7409/2015	MANOJ KUMAR DUTTA and 75 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A C BORBORA MRS.R BORBORA MR.U K NAIR MR.M SMITH	GA, ASSAM(R1) SC, FINANCE SC, HIGHER EDUCATION
20	WP(C)/771/2016	MD. GOLENUR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
21	WP(C)/3945/2016	SMT. KUNJA DUTTA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	SC, ELEMENTARY EDUCATION
22	WP(C)/4393/2016	SIBLI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR.SK MUKTAR	GA, ASSAM SC, ELEMENTARY EDUCATION
23	WP(C)/2747/2019 FIXED	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
24	WP(C)/4734/2019	BHUPEN CH. KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. M K CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, EDU
25	WP(C)/6090/2019	KANAI DAS Versus THE GAUHATI UNIVERSITY AND ANR	MR R DHAR MR B C MUCHAHARY	MR. B SAHARIA MR. U SARMA SC, G U

26	WP(C)/6338/2019	MAHESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	SC, SEC. EDU. MR. A GOGOI
27	WP(C)/7077/2019	ASSAM UNIVERSITY SC AND ST EMPLOYEES WELFARE ASSOCIATION (AUSEWA) AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. M DUTTA (r-4) MR. A CHAMUAH MS S DEV (r-4) MR J MAHANTA (r-4) ASSTT.S.G.I.
28	WP(C)/8580/2019 FIXED	ANANDA RAM DAS AND 75 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC
29	WP(C)/4552/2020	JAY PRAKASH SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU MR. U K NAIR (R4) MR. A CHETRY (R4) MR. M P SARMA (R4)
30	WP(C)/1734/2021 FIXED	PRANOY KANTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A BR BHUYAN (P-2) MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY	SC, ELEM. EDU SC, N C T E
31	WP(C)/3938/2022	MINAKANTA BORGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU.
ORDERS				
32	Cont.Cas(C)/35/2020	SANJIB BORDOLOI Versus MANINDER SINGH, IAS AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	
33	Cont.Cas(C)/39/2020	BIKASH SABDAKAR AND ANR. Versus MANINDER SINGH AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. B TALUKDAR MR B KAUSHIK
34	Cont.Cas(C)/83/2020	ABDUL JALIL Versus PRITOM SAIKIA AND ANR	MR F K R AHMED MR J UDDIN	MR. D SAIKIA MR S M T CHISTIE MR. S BORA MR. R MAZUMDAR MS. H TERANGPI
35	Cont.Cas(C)/86/2020	MAYALAKSHMI DEVI Versus PHANINDRA JIDUNG	MR. S BORTHAKUR MR D GOGOI	
36	Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND 4 ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI
37	Cont.Cas(C)/605/2020	ANADAR DOLEY Versus PREETOM SAIKIA	MR. M K NEOG	MS. P CHAKRABORTY MR. M R LASKAR
38	WP(C)/2338/2021	ANJUARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
39	WP(C)/4067/2021	SHUBRA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY	SC, ELEM. EDU SC, AG SC, FINANCE
40	WP(C)/5491/2021	GAYATRI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023

7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3753/2016	SMT. P. YERAMMA Versus COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA
2	WP(C)/4257/2020	BINA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE
ORDERS				
3	Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
4	WP(C)/4592/2020	INTERGLOBE AVIATION LTD Versus THE UNION OF INDIA AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I. SR GA,ASSAM
5	I.A.(Civil)/2664/2022 in Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	WITH Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	WITH I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3409/2019 WITH LCR	HALIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3526/2019 WITH LCR	SURIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
3	WP(C)/3591/2019 WITH LCR	SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3904/2019 WITH LCR 2 NOS.	KAJAL DUTTA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/3939/2019 WITH LCR	KALAM MONDAL Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/3997/2019	MOHIR UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MS. M BARMAN MR. N I MAZARBHUYAN MRS N SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
7	WP(C)/4046/2019 WITH LCR	PRIYA BALA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4073/2019 WITH LCR	JALEMAN KHATOON @ JHOLO NESSA @ JALEMAN NESSA BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MS J BEGUM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/4076/2019 WITH LCR	KASHM ALI @ MD. KASEM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
10	WP(C)/2934/2019	HASHEN ALI @ HASHEN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/4175/2019 WITH LCR	SUKHMAY DEBNATH @ SUKHMAL DEBNATH Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/6010/2022 B/O	SOBAJUDDIN Versus THE UNION OF INDIA AND 9 ORS.	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/319/2023 FIXED	ANJUMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/504/2023	JARUNA BEGUM@JORINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/507/2023	HABIB ULLAH@HABIBULYA SK Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/513/2023	JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/514/2023	KANCHAN MALA Versus THE UNION OF INDIA AND 5 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
		ADMISSION		
18	WP(C)/5128/2017 WITH LCR	MILAN DEB NATH Versus THE UNION OF INDIA and 3 ORS.	MRS. R RONGMEI MR. R DHAR	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5131/2017 WITH LCR	RANJIT DEB NATH and 2 ORS. Versus THE UNION OF INDIA and 3 ORS.	MRS.R RONGMEI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/655/2018 WITH LCR	SABIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	ASSTT.S.G.I. SC, FT
21	WP(C)/657/2018 WITH LCR	JANALUDDIN @ JAMALUDDIN Versus THE UNION OF INDIA AND ORS	MR A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR M ISLAM	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. (R5)

22	WP(C)/1078/2018 WITH LCR	MIRA RAY @ MEERA KARMAKAR Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS. B SOREN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
23	WP(C)/1202/2018 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. T MOHAMMAD	ASSTT.S.G.I. SC, ECI SC, NRC SC, FT
24	WP(C)/1234/2018	SANTOSH BISWAS @ SANTOSH DAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR A ALI MR R L CHUTIA	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
25	WP(C)/1280/2018 WITH LCR	LALBHANU BEGUM @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY MR. A BHATTACHARJEE MR H DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/4503/2018 WITH LCR	MUSST. SAMARTA BANU Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/3953/2019 FIXED, WITH LCR	TUSHTABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. A S ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

28	PIL(Suo Moto)/9/2018 FIXED	XX XX XX Versus THE STATE OF ASSAM	MR S S DEY(SC, GHC)	GA ,ASSAM
29	PIL/30/2019 FIXED, WITH WP(C)/4048/2018 (D/O)	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. B C DAS MR. S CHAUHAN MR. B B NARZARY MR. P MAZUMDER N ALAM	MR N DUTTA GA, ASSAM MR. P HAZARIKA MR. H S BORAH MS. L ISLAM ASSTT.S.G.I. AG, ASSAM
WITH				
30	WP(C)/2580/2014	JANAKLAL BASUMATARY and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME	MR.N DUTTA(R-7) GA, ASSAM MR.G SHARMA MR.N N B CHOUDHURY(R-7) MR.M SARANIA(R-7) MR.S SARMA(R-7) MR.P HAZARIKA MR.S AHMEDR-7 MR.M CHOUDHURY(R- 5 & 6) MS.A DAS MR.C DAS(R-7)
WITH				
31	WP(C)/4840/2018	JANAKLAL BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. B B NARZARY MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM MR. M SARANIA (R-6) MR. M CHOUDHURY (R3) MR. P HAZARIKA (R3) MR. B DEKA (CGC) MR. A I KATHAR (R-6) MR. P K MUNIR (R3) MS. I KEITZAR (R-6) ASSTT.S.G.I.

32	PIL/52/2021 FIXED	DWIJEN BHATTACHARYA AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR H P NEPAL	GA, ASSAM MR. M MORE (R9) MR. N D SARMA (R9) MR. A BORPUZARI (R9) MR. P K SHARMA (R9) SC, G M D A SC, GMC SC, FOREST
33	PIL/74/2021 FIXED	SEMSONSING BEY AND 2 ORS. Versus THE UNION OF INDIA AND 24 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, AG ASSTT.S.G.I. SC, K A A C SC, FINANCE SC, IRRIGATION
34	PIL/82/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR. S RANA	SC, HIGHER EDU GA, ASSAM SC, T U MRS. A GAYAN MR. R GOSWAMI MR S K BEHARA ASSTT.S.G.I. SC, G U SC, AAU SC, DIB. UNIVERSITY
35	PIL/8/2022 FIXED	PARESH MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
36	PIL/27/2022 FIXED	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
37	WITH WP(C)/1411/2022	SANJOY DEY AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
38	I.A.(Civil)/220/2023 WITH LCR in WP(C)/5141/2019 WITH WP(C)/5141/2019	MAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS. MAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC DY.S.G.I. SC, ECI SC, F.T SC, NRC, (R6) ASSTT.S.G.I. (R1) SC, ECI, (R5) SC, F.T, (R2, R3, R4)

HEARING

39	WP(C)/366/2017 B/O, WITH LCR	HASINA BHANU @ HASNA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023

10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1853/2021	SHAHAJAHAN KHAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	GA, ASSAM SC, REVENUE
2	WP(C)/1136/2022	ASHUTUSH NATH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/4846/2022	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 9 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, PWD
WITH				
4	WP(C)/4781/2022	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 9 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM ASSTT.S.G.I. SC, PWD
5	WP(C)/5516/2022	KARUNA KANTA BARO Versus THE STATE OF ASSAM AND 6 ORS.	MS S K CHAUHAN MR R S CHAUHAN	GA, ASSAM SC, BTC
6	WP(C)/6987/2022	BHIMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS. N BORDOLOI	GA, ASSAM SC, BTC
7	WP(C)/7714/2022 FIXED	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM
8	WP(C)/327/2023 FIXED	PINKU MONI DEKA Versus UNION OF INDIA AND 6 ORS	MR R K MOUR MR. R DUBEY MR. D SARMA MR P DAS	GA, ASSAM MR. S S ROY SC, GAIL DY.S.G.I. SC, INDUSTRIES AND COMMERCE
9	WP(C)/357/2023 FIXED	AMPHU ENGTIPI Versus THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR DILIP KR BORA MR. N BHARALI MR. D J DAS N GAUTAM	GA, ASSAM SC, NHAI SC, K A A C SC, REVENUE

10	WP(C)/380/2023 FIXED	RITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	GA, ASSAM DY.S.G.I. SC, PCB
11	WP(C)/399/2023 FIXED	ARUN MALAKAR@ARUN CHANDRA MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
12	WP(C)/400/2023 FIXED	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA B DUTTA	SC, CO OP GA, ASSAM
13	WP(C)/521/2023	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	SR. GA, ASSAM
14	WP(C)/526/2023	ASC CONSULTING PVT. LTD. Versus OIL INDIA LTD. AND ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY	SC, OIL
15	WP(C)/530/2023	CHANDRA KUMAR CHAKMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA	GA, ASSAM
16	WP(C)/543/2023	JUMGO BUCHI Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	DY.S.G.I. GA, ARUNACHAL
17	WP(C)/544/2023	NAZRUL ISLAM AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/2140/2022 in WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. Versus PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
	WITH WP(C)/190/2022	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B D KONWAR SR. ADV. MRS J M KONWAR MRS R DEKA MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1236/2022 in WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
ADMISSION				
19	WP(C)/1986/2014	HADIM JIGDONG KACHARI Versus UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
20	WP(C)/4983/2014 FIXED	NECEM CEMENTS LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
21	WP(C)/7676/2015 FIXED	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)

22	WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
23	WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
24	WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
25	WP(C)/9225/2019 CAVT. NO.1225/2019 FIXED	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR S BORTHAKUR MR. L MOHAN MRS. K H CHOUDHURY MR P H KONWAR	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
26	WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO-OPERATION DEPTT.(R-3,4))
27	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
28	WP(C)/1957/2021	MES BUILDERS ASSOCIATION OF INDIA Versus THE UNION OF INDIA AND 5 ORS	MS. M BORAH MR S DAS	MR. B CHAKRABORTY C.G.C. MR. K K PARASAR ASSTT.S.G.I.
29	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
30	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
31	WP(C)/4125/2021	M/S KAMENG ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE

32	WITH WP(C)/4126/2021	M/S MERO TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
33	WITH WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
34	WITH WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
35	WITH WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
36	WP(C)/5469/2021	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. R DE (r-5) MS G DEKA MS. M MALLIK SC, REVENUE MS. MONMI BORAH SC, BTC
37	WP(C)/5645/2021	BHUPEN KAKOTY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N UPADHAYAY (SC, IRRIGATION, R-1-6)
38	WP(C)/4828/2022 FIXED	M/S SINGH AND SAIKIA TRANSPORTERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST
39	WP(C)/6249/2022 FIXED	DILIP KRISHNA DAS AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR A U AHMED	SC, CO OP GA, ASSAM
40	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/159/2023 in WP(C)/7994/2022	THE UNION OF INDIA AND 3 ORS. Versus TTC-AKELIK-AGOG JV	MR. S S ROY	MR P BORAH
41	WP(C)/8149/2022 FIXED	CYRIX HEALTH CARE PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM
42	WITH WP(C)/8220/2022	CYRIX HEALTH CARE PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM SC, HEALTH AND F W
43	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

44	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r-11,12) DY.S.G.I. SC, I O C SC, TRANSPORT
ORDERS				
45	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
46	WP(C)/1348/2022 FIXED	GAURAV NATH Versus THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R-6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
47	I.A.(Civil)/2630/2022 FIXED in WP(C)/8708/2018	THANU MACHAHARY AND 23 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, AEGCL
	WITH WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
48	WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
	WITH			
49	WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
	WITH			
50	WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
	WITH			
51	WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
52	I.A.(Civil)/2718/2022 FIXED in WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA	MR R CHAKRAVORTY SC, SSA

	WITH WP(C)/1876/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
53	WITH WP(C)/1877/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	WITH I.A.(Civil)/2714/2022 in WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
54	WITH WP(C)/1878/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	WITH I.A.(Civil)/2719/2022 in WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
55	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM SC, GMC SC, G M D A
56	WP(C)/4467/2022 B/O	PINTU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK Mr. A Baruah	GA, ASSAM
57	WP(C)/8152/2022	PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	SC, REVENUE
58	WP(C)/8239/2022 FIXED	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MRS R BEGUM (R-4,6) MRS. M D BORUAH MS. M DEVI (R-4,6)
59	WITH WP(C)/8246/2022	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MR. J C GOGOI MRS R BEGUM (R-4,6) MR. N GOGOI MRS. M D BORUAH MS. M DEVI (R-4,6) MR B ISLAM
60	I.A.(Civil)/142/2023 FIXED in WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. R ALI MR. S M RAHMAN MR.M ALI	SC, REVENUE
	WITH WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/503/2023	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM
2	WP(C)/508/2023	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD. H BHUYAN MS A BEGUM A TALUKDAR MR A MOHAMMAD	GA, ASSAM
3	WP(C)/515/2023	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
4	WP(C)/517/2023	SHAKIR AHMED BARBHUYAN@SAKIR AHMED BORBHUYAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED MR. M K CHOUDHURY	GA, ASSAM SC, P W D SC, REVENUE
5	WP(C)/518/2023	WAZIR AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A

ORDER (IMPLEADMENT OF PARTY)

6	I.A.(Civil)/3781/2022 in Cont.Cas(C)/151/2019	NABIN TALUKDAR Versus SMT. CAUVERY BARKAKATI, ACS	MR. R P SARMAH MR. R SARMA	
	WITH Cont.Cas(C)/151/2019	NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
7	I.A.(Civil)/166/2023 in Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 5 ORS.	MR H DAS MS KEWI MR D KHAN	
	WITH Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MR H DAS MS KEWI MR D KHAN	

	WITH I.A.(Civil)/3857/2022 in Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 5 ORS.	MR H DAS MS KEWI MR D KHAN	
		ADMISSION		
8	WP(C)/3000/2017 FIXED	FAJIRAN BEGUM and 3 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.K BORA MS.P R BORA	MR D BHATTACHARYA, SC, APDCL MR G ALAM (R-5) MR. K D SARMA (SC, APDCL) R-1 TO 4 MS. D D BARMAN, ADDITIONAL SR.GA.
	WITH			
9	WP(C)/3011/2017	REHANA AKHATERA Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.P R BARUAH	SC, APDCL
10	WP(C)/6008/2019	BIMAL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH	GA, ASSAM SC, REVENUE
	WITH			
11	WP(C)/6140/2019	SABITRI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. A DAS	GA, ASSAM SC, REVENUE
12	WP(C)/2633/2020 FIXED	LACHIT BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS F AHMED MR. S A AHMED MS M GOGOI	GA, ASSAM MR B SHARMA MR. R BORPUJARI MS G SARMAH SC, REVENUE SC, NF RLY
13	WP(C)/3721/2020 FIXED	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
14	WP(C)/4353/2021	12 NO. JIA KALAHAI MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
15	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	WITH			
16	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
17	WP(C)/4942/2021	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
18	WP(C)/5024/2021 FIXED	DIGANTA BURAGOHAI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
19	WP(C)/350/2022 FIXED	PARTHA KUMAR NATH Versus THE UNION OF INDIA AND ANR	G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	ASSTT.S.G.I.
20	WP(C)/3480/2022 B/O	CHAMPA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
21	WP(C)/4574/2022 FIXED	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
22	WP(C)/4601/2022	SAMIR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN	GA, ASSAM SC, REVENUE

23	WP(C)/4816/2022 B/O	MADHURAM BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
24	WP(C)/5009/2022	BHANU BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/5027/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/5052/2022 WITH WP(C)/4839/2016 (D/O)	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
WITH				
27	WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
WITH				
28	WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
29	WP(C)/6779/2022	ANU BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. S BHUYAN MISS. A BARUAH	SC, APDCL
30	WP(C)/6971/2022 CAVT. NO.12652/022,	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. U DUTTA (r-6) MR. A B T HAQUE B DUTTA (r-6) FOR CAVEATOR
31	WP(C)/7102/2022	FORASH UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, REVENUE
32	WP(C)/7527/2022	NIRUPAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM MR. D K SARMAH, ADDL. SR. GA, ASSAM (R-3 TO 6) SC, FINANCE MR A BHATTACHARJEE, SC, REVENUE & DM DEPTT., ASSAM (R-1)
33	WP(C)/7793/2022	LAILA BEGUM LASKAR (MAZUMDER) Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, FINANCE
34	WP(C)/7920/2022	ABUL HUSSAIN BARBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
35	WP(C)/8125/2022 FIXED	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	GA, ASSAM SC, HEALTH
36	WP(C)/8426/2022 FIXED	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
37	WP(C)/21/2023 FIXED	JINNAT ARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. K K PARASAR (R-1-4) DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
38	Bail Appln./3431/2022 WITH LCR	SATYENDAR ROY Versus THE UNION OF INDIA	MR. N ALAM R K MR. A RAHMAN	SC, NCB

BAIL HEARING

39	AB/31/2023	JYABUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR M RAHMAN U U KHAN	PP, ASSAM
ORDERS				
40	WP(C)/1703/2016	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
41	WP(C)/5562/2018 WITH OFFICE NOTE	ISLAM UDDIN AND 28 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR MR. A T M HUSSAIN	SC, CO OP GA, ASSAM MR. S ROY (R-7) MR. M H LASKAR (R-7) M. HOSSAIN (R-7)
42	I.A.(Civil)/2440/2019 in Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL MR. T C CHUTIA MR D K ROY MS P BARUAH
	WITH Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 6 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL (R1, R3, R4) MS I JAMIR (R2, R5-R7) MR. T C CHUTIA (R2, R5-R7) MR. S B RAHMAN (R3, R4) MS. P BARUAH (R1, R3, R4) MS. N DAS (R2, R5-R7) MR D K ROY (R2, R5-R7) MS. I KAKATI (R2, R5-R7)
43	WP(C)/3193/2021	KESHAB KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
44	WP(C)/3564/2021	PORMILA MURMU Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
45	WP(C)/6295/2021 FIXED	JAKIR HUSSAIN LASKAR AND 5 ORS Versus THE DEPUTY COMMISSIONER, CACHAR AND 11 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-6,7,8,10,11) MR. A B T HAQUE (R-6,7,8,10,11)
46	I.A.(Civil)/506/2022 WP(C)/1146/2020(D/O) in WP(C)/1146/2020	SURUS BANO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHID MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
47	WP(C)/1318/2022	NIZAM UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. B RAHMAN MR. S Ali MR K DAS	MR H R A CHOUDHURY (R-6,7) MR. M K CHOUDHURY (R-9) SC, P AND R.D. GA, ASSAM MR. M DUTTA (R-6,7) MR. N UDDIN (R-6,7) MR S H SIKDAR (R-9)
48	WP(C)/1768/2022	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R-7,8,10 TO 15)
49	WP(C)/2525/2022 WITH OFFICE NOTE, FIXED	SURJYA STEEL ENGINEERING WORKS (SHIP BUILDERS AND FABRICATORS) Versus THE STATE OF ASSAM AND 4 ORS.	MR N J KUMAR MR D DEKA MR. R KAMAN	GA, ASSAM SC, AUWS AND SB
50	WP(C)/3689/2022 B/O	M/S GANNON DUNKERLY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR. S S ROY (r-1) SC, NHIDC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
2	WP(C)/404/2023 FIXED	CHYAWAN PRAKASH MEENA Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	DY.S.G.I. SC, INCOME TAX
3	WP(C)/541/2023 B/O	M/S NORTH EAST NUTRIENTS PRIVATE LTD Versus UNION OF INDIA AND 3 ORS	MS. S NEWAR MR D KHAN	DY.S.G.I. SC, TAXES
ADMISSION				
4	WP(C)/2795/2021 FIXED	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
5	WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
6	WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
7	WP(C)/3004/2021	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
8	WP(C)/6708/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (r-4) MR. N ANIX SINGH (r-4)
9	WP(C)/354/2022	NARAYAN DEKA Versus THE UNION OF INDIA AND 2 ORS	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, GST ASSTT.S.G.I.
10	WP(C)/7938/2022 FIXED	MD. SALIM AHMED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.

11	WP(C)/208/2023 FIXED	PROBIN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
12	WP(C)/209/2023 FIXED	SUBRATA BARUAH Versus UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
ORDERS				
13	I.A.(Civil)/219/2023 FIXED in WP(C)/115/2023 WITH WP(C)/115/2023	PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
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8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./371/2023	SHAHEB UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./375/2023 B/O	SHAHIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
3	Crl.Rev.P./34/2023	MD. HASEN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
4	Crl.Pet./93/2023	JONMONI CHETIA@JUNE Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA	PP, ASSAM
5	Crl.Pet./98/2023	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	PP, ASSAM
6	AB/287/2023	PRASENJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
7	AB/293/2023	SAMSUL ALI @ SAMSUL SK @ SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
8	AB/294/2023	BARENYA RANJAN BARTHAKUR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./442/2015 WITH LCR 1 FILE	NARENDRA GOSWAMI and ANR. Versus THE STATE OF ASSAM and ANR.	MRK BHUYAN MR. B PATHAK (P-2) MR.H A AHMED MR. R THADANI (P-2) MR V KUMAR (P-2)	PP, ASSAM
10	Crl.Rev.P./307/2019	MAN MOHAN GUPTA Versus BINOD AGARWAL	MR H GUPTA MS. R M SARMAH	MR. K K DEY (R2) MR. D NANDI (R1) MR. P SARMAH (R1) MR. S ROY (R1) MR V K BAROOAH (R2)

11	Crl.Rev.P./571/2022 FIXED	SHAHANOOR TALUKDAR Versus JULHASH TALUKDAR	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	
12	Crl.Pet./1256/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM

BAIL HEARING (BA)

13	Bail Appln./3555/2022	SAROJ DEY Versus THE STATE OF ASSAM	MR R HUSSAIN MR. P K BORAH MR. S SHARMA MR B DAS	PP, ASSAM
14	Bail Appln./76/2023	RESHMA AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	
15	Bail Appln./224/2023	MAHIDUL ISLAM KHAN AND ANR Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
16	Bail Appln./285/2023 FIXED	MD. ABDUL SAMAD Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
17	Bail Appln./288/2023 FIXED	SUBHAS NATH @ SUBASH NATH Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM

BAIL HEARING

18	AB/2594/2022	SAHEBUL HOQUE @ JITUMONI @ SAHABUR HAQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
19	AB/2937/2022	IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
20	AB/3009/2022	BIKI YADAV AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
21	AB/3203/2022	KARIM UDDIN AHMED @ MD. KARIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
22	AB/3265/2022	HABIBUR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
23	AB/3396/2022	LUIT KUMAR BARMAN Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
24	AB/3477/2022 FIXED	MD. FIRUJ ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
25	AB/3701/2022	DIPAK JALLAN Versus THE STATE OF ASSAM	MS. P BHATTACHARYA MR B S DEKA	PP, ASSAM
26	AB/3823/2022	SIKANDAR ALI AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
27	AB/3841/2022	MD. MUKHTER Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR B SINHA	PP, ASSAM
28	AB/3842/2022	DR ROHINI KANTA SARMA @ DR ROHINI SARMAH AND ANR Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM

29	AB/13/2023	DURLAV KHANEKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
30	AB/16/2023	PAWAN AGARWAL Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
31	AB/118/2023	HABIBUR RAHMAN Versus THE STATE OF ASAM	MR. B PHUKAN	PP, ASSAM
ORDERS				
32	I.A.(CrI.)/455/2022 WITH LCR 4 FILES, FIXED in CrI.A./195/2022 WITH CrI.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM
33	I.A.(CrI.)/503/2022 in CrI.Rev.P./6839/2022 WITH CrI.Rev.P./6839/2022 (Filing Number)	KADER KHAN Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed MR F HAQUE	PP, ASSAM
		KADER KHAN Versus THE STATE OF ASSAM AND ANR (F)	Mr M U Ahmed	
34	CrI.Rev.P./594/2022 FIXED	RAZIA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
35	I.A.(CrI.)/697/2022 AB 2687/2022(D/O) in AB/2687/2022	MANJU MANDAL SARKAR Versus MITHUN MANDAL AND 3 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	MR S M ABDULLAH P MS A HUSSAIN
36	CrI.Pet./1311/2022 WITH LCR 1 FILE WITH	LALPU SUANTAK Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MR. P G BHAGAWATI	PP, ASSAM
37	CrI.Pet./1197/2022	PRAFULLA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
38	I.A.(CrI.)/55/2023 in CrI.Rev.P./681/2023 WITH CrI.Rev.P./681/2023 (Filing Number)	PRAFULLA TAID Versus THE STATE OF ASSAM AND ANR.	MR. T CHUTIA	PP, ASSAM
		PRAFULLA TAID Versus THE STATE OF ASSAM AND ANR. A	MR. T CHUTIA	
HEARING				
39	I.A.(CrI.)/648/2022 WITH LCR 4 FILES, B/O in CrI.Pet./504/2022 WITH CrI.Pet./504/2022	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM, THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR A ISLAM MR. M PHUKAN MR. R R KAUSHIK	PP, ASSAM MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
STAY MATTERS				
40	CrI.Pet./748/2017 WITH LCR 3 FILES	BABUL BARMAN Versus THE STATE OF ASSAM and ANR.	MR.B K DAS MS.P DAS	MR. D K KOTOKY MR. N D SARMA PP, ASSAM

41	Crl.Pet./662/2018 WITH LCR 1 FILE	KALPANA DEVI Versus THE STATE OF ASSAM AND ANR. (E)	MR K BHUYAN	MS. R BARUAH (R2) MR. M DUTTA (R-2) MS. M ACHARYYA (R2) MR J MAHANTA (R-2) PP, ASSAM MRS. R B BORAH (R2)
42	Crl.Rev.P./587/2022 WITH LCR 1 FILE	DEBAL DHAR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MS B B AHMED MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
43	Crl.Pet./765/2022 WITH LCR 1 FILE	DIPTENDU DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
44	Crl.Pet./872/2022 WITH LCR 1 FILE	MRIDUSMITA DEVI Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.66-128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/505/2023	ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
2 WP(C)/506/2023	HASNA BEGOM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	SC, HEALTH
3 WP(C)/509/2023	SUREN CHANDRA RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
4 WP(C)/510/2023	LAKHESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	SC, ELEM. EDU GA, ASSAM
5 WP(C)/512/2023	PAKHILA DAS RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
6 WP(C)/524/2023	MEERA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG SC, FINANCE SC, IWT
7 WP(C)/528/2023	MIRA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. I HUSSAIN	GA, ASSAM SC, AG
8 WP(C)/535/2023	BABY ROY GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
9 WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG

10	WP(C)/542/2023	KOUSHIK KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, FINANCE
11	WP(C)/18/2017 FIXED	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
12	WITH WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
13	WP(C)/2837/2017 FIXED	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
14	WP(C)/6427/2017 FIXED	MS. JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
15	WP(C)/2974/2020	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
16	WP(C)/3288/2020	AJIT KUMAR LAHARY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	GA, ASSAM MR R DHAR (R- 1,4,5) MR. R BORPUJARI, SC, FINANCE DEPTT. MR D NATH, ADDITIONAL SENIOR GA
17	WP(C)/5525/2020	DR. RAJENDRA PRASAD CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG MR P NAYAK,SC, FINANCE (R- 5,6) MR. D UPAMANYA, SC, HEALTH AND FAMILY WELFARE DEPARTMENT (R-7,8) SC, HEALTH
18	WP(C)/352/2021	DR. PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. N B P SINGHA MR C KALITA	GA, ASSAM
19	WP(C)/815/2021	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/2307/2021	GAJENDRA KACHARI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, IRRIGATION SC, FINANCE
21	WP(C)/3898/2021	BOBI GOWALA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI	GA, ASSAM SC, AG SC, PWD SC, BTC
22	WP(C)/4322/2021	KHARGESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC SC, PWD

23	WITH WP(C)/5278/2021	SARIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC, PWD SC, BTC
24	WP(C)/4715/2021	RAJENDRA CHANDRA RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM SC, AG SC, FINANCE
25	WP(C)/4721/2021	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
26	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
27	WP(C)/4735/2021	KHANINDRA NATH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. P BARMAN SC, FINANCE	SC, AG SC, HANDLOOM AND TEXTILE
28	WP(C)/5345/2021 WITH WP(C)-5331/2021(D/O)	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
29	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
30	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
31	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
32	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
33	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
34	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
35	WP(C)/6403/2021 WITH WP(C)/6056/2013 (D/O), WP(C)/2945/2020, WP(C)/6402/2021 (D/O)	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
36	WITH WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
37	WITH WP(C)/5394/2017	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRS A VERMA SC, FINANCE
38	WITH WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE

39	WITH WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
40	WITH WP(C)/4193/2019	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
41	WITH WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
42	WITH WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
45	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
46	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
53	WITH WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
54	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE

55	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
56	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
57	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
58	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
59	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
61	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
62	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
63	WITH WP(C)/2430/2021	JONALI KALITA AND 102 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	Mr M U Ahmed MR F HAQUE	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE
64	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
65	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
66	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
67	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE

68	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
70	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	WITH WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	WITH WP(C)/6143/2021	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE
73	WITH WP(C)/6370/2021	TANURAM MILI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
74	WITH WP(C)/6374/2021	MINULATA DOLEY (PEGU) Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
75	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
76	WITH WP(C)/6390/2021	SUNITA KAKATI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA A N HUSSAIN MS F BEGUM	SC, SEC. EDU. GA, ASSAM MR S M T CHISTIE (R-1,3,4,6) MR. S R BORUAH (R-5) MR A CHALIHA (R-2) SC, FINANCE
77	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
78	WITH WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
79	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
80	WITH WP(C)/438/2022	SANTA SEN GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
81	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE

82	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
85	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
86	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
88	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
89	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
90	WITH WP(C)/5843/2022	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
91	WITH WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
92	WITH WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
93	WITH WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
94	WITH WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

95	WITH WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
96	WITH WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
97	WITH WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
98	WITH WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
99	WITH WP(C)/6961/2022	BIJOY LAKSHMI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
100	WITH WP(C)/6969/2022	ABHA RANI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
101	WITH WP(C)/6970/2022	LABANYA BALA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
102	WITH WP(C)/373/2023	MUKUL BHAGABATI Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
103	WP(C)/6698/2021	JAJNA RAM DEKA @ JAGYA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
104	WP(C)/7232/2021	NUR MOHAL BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR H ROHMAN MS. J GHOSH	GA, ASSAM SC, AG SC, IRRIGATION
105	WP(C)/252/2022	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	MR. R ALI H A AHMED DR. R HOQUE	SR. SC, APGCL
106	WP(C)/1560/2022	LALITA DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAJIN	SC, IRRIGATION SC, FINANCE
107	WP(C)/1704/2022	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
108	WP(C)/3473/2022	MONUWARA BEGUM @ MONUWAARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, AG
109	WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
110	WP(C)/4379/2022	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, FINANCE

111	WP(C)/4442/2022 WITH LCR	PRANAB RONGCHONG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM
112	WP(C)/4892/2022 FIXED	ANJUMANI RAY @ AYAMANI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
113	WP(C)/4940/2022 FIXED	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, FINANCE
114	WP(C)/6529/2022 FIXED	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM MR. A J SARMA (R3, R4) MR. P D NAIR (R3, R4) MR. A CHETRY (R3, R4) MR G ALAM (R3, R4) MR. H ROHMAN (R3, R4)
115	WP(C)/6605/2022	MRINAL CHANDRA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HOUSING BOARD
116	WP(C)/312/2023 FIXED	MAYA RANI DEB@MAYA RANI DEV@MAYARANI DEY Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN R I MONDAL	SC, AG (A AND E)
ORDERS				
117	WP(C)/8420/2019	BIDYUT KUMAR PAUL Versus STATE BANK OF INDIA AND 8 ORS.	MR. S C BISWAS MS. S F MAITAI SUSHMITA SENGUPTA	MR. C K S BARUAH

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./359/2023	MIMIN BAITE Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
2	Bail Appln./360/2023	RITUSMITA DHEKIAL PHUKON Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA	PP, ASSAM
3	Bail Appln./362/2023	MD. ROFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./363/2023	KALYAN JYOTI SONOWAL Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
5	Bail Appln./365/2023	MUSTT. MANJU BEGUM @ ANOWARA BEGUM Versus THE STATE OF ASSAM	MR. K K HANDIQUÉ	PP, ASSAM
6	Bail Appln./366/2023	KALYAN JYOTI SONOWAL Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
7	Bail Appln./367/2023	MALBAR RAHMAN Versus THE STATE OF ASSAM	MR J U AHMED MR K U AHMED MR S HUSSAIN	PP, ASSAM
8	Bail Appln./368/2023	MD. RAJU ALI Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM	PP, ASSAM
9	Bail Appln./374/2023	AKSADUL ISLAM Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER	PP, ASSAM
10	Bail Appln./378/2023	ABHIJIT CHATERJEE Versus THE STATE OF ASSAM	MD. A SAHAD MR. P DEKA MR. M H ALI	PP, ASSAM
11	Bail Appln./379/2023	ALOK KONWAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	Bail Appln./380/2023	TIPU ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
13	Bail Appln./381/2023	PRADIP DEKA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM

MOTION

14	W.P.(CrI.)/3/2023	MD. SAMAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	GA, ASSAM
15	CrI.Pet./40/2023	RAMJANAM RAI Versus THE UNION OF INDIA	MR. S P ROY JYOTISH DAS	SC, DRI
16	CrI.Rev.P./45/2023	CENTRAL BUREAU OF INVESTIGATION SPECIAL CRIME-II Versus RANJAN BASUMATARY@ SWMKWR AND ANR	MR M HALOI	
17	CrI.Pet./97/2023	TARUN CH. MORANG Versus THE STATE OF ASSAM .	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA	PP, ASSAM
18	AB/193/2023 FIXED	ABDUL RAHMAN MOLLAH AND 3 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
19	AB/282/2023	SOFIKUL HOQUE @ SOFIQUL ALI AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
20	AB/283/2023	SAHA ALOM SK Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
21	AB/284/2023	DHARITRI BORA @ RANI BORA @ BARSHA BORA Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
22	AB/290/2023	CHITTA KAMAL BEZBORAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
23	AB/292/2023	RATNA KUMAR NATH AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MR. H SARMA	PP, ASSAM
24	AB/295/2023	SURAJ NATH Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
25	AB/296/2023	PINTU TANTI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
26	AB/300/2023	PINKU DAS Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
<u>ADMISSION</u>				
27	CrI.Pet./386/2022 WITH LCR 2 FILES	TAMAL KRISHNA KAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS N KHATUN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./3370/2022 WITH LCR	ALAL UDDIN Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
29	Bail Appln./3464/2022 WITH LCR AND CASE DIARY, FIXED	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. A AHMED U U KHAN	SC, CUSTOMS
30	Bail Appln./15/2023 WITH LCR, FIXED	ABU BAKKAR Versus THE NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	SC, NCB
31	Bail Appln./99/2023 FIXED	MD AMJUDDIN ALI @ AMJUDDIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

32	Bail Appln./147/2023 FIXED	SAMAD KHAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
33	Bail Appln./266/2023 FIXED	ABDUS SALAM TALUKDER Versus THE STATE OF ASSAM	MR. R GOSWAMI DR. N BAROOAH MS S DAS MS. N DEVI	PP, ASSAM
34	Bail Appln./289/2023 FIXED	GAFUR ALI @ GASUR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
35	Bail Appln./338/2023 FIXED	MINTU MISHRA Versus THE STATE OF ASSAM	MR N AHMED MS K BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/2460/2022	SANU LOHAR @ SONU LOHAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
37	AB/2748/2022 FIXED	MAHAR ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
38	AB/2915/2022 FIXED	ISUKA YEPHOMI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
39	AB/3472/2022 FIXED	KONOK LOTA DAS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
40	AB/3828/2022 WITH OFFICE NOTE	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI	MD. S ALOM (R-2) MR. A HUSSAIN (R-2) MR. M S ALAM (R-2) PP, ASSAM
41	AB/67/2023	SAILEN CHANDRA DAS Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
42	AB/231/2023 FIXED	AMSAR ALI @ ANSAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MS G SWAMI	PP, ASSAM
<u>ORDERS</u>				
43	CrI.A./239/2019 WITH LCR 2 FILES, FIXED	ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID	PP, ASSAM
44	I.A.(CrI.)/731/2019 WITH LCR 5 FILES, FIXED in CrI.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
	WITH CrI.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
45	I.A.(CrI.)/215/2021 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
	WITH CrI.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
46	CrI.Rev.P./567/2022 WITH LCR 2 FILES, FIXED	INDRANI BAROOAH Versus RAJIB BAROOAH	MS. S SARMA MS. N M DEKA	
47	I.A.(CrI.)/33/2023 AB 3278/2022(B/O), B/O in AB/3278/2022	MINAJ UDDIN Versus THE STATE OF ASSAM.	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Intest.Cas./1/2023 CAVT. NO.15462/022, WITH I.A.(Civil)/229/2023 in Intest.Cas./1/2023	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR
2	Tr.P.(C)./7/2023	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR
3	Tr.P.(C)./8/2023	PARBOTI BRAHMA @ DEORI Versus UTPAL DEORI	MR. S CHAUHAN MR. P MAZUMDER	
4	Tr.P.(C)./9/2023	SANGITA DUTTA Versus MANOJ KUMAR DAS	MR. A GANGULY MR. A DUTTA	
5	CRP/9/2023 FIXED	TIKENDRAJIT DAS Versus ELA RANI BAISHYA	MR H BEZBARUA K. KALITA	
6	CRP/14/2023	ARUN DUBEY AND ANR Versus JAGAT BORAH AND 2 ORS	MR. S K DEORI MS. SOMILA MR. S KASHYAP	
7	CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
8	CRP(10)/29/2023 CAVT. NO.15432/022, FIXED	M/S AADHAR Versus AJIT DEB AND 2 ORS	MS P C B NAIR MR. B K JAIN MR. A SARANIA	MR. A DEKA MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR
9	CRP(10)/34/2023	MADHU PAUL AND 8 ORS. Versus MALLIKA DEB AND ANR	MR D MAZUMDER MR. D MOZUMDER MS. D DEVI MR. S BISWAS S NATH	
10	CRP(10)/35/2023	AJIT SINGH AND 2 ORS. Versus KRISHNA MURARI SINGH	MR. S BISWAS MS D DEVI	

ADMISSION

10	WP(C)/5724/2017	AJANTA MAHANTA and 73 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) MS K. PHUKAN (SC, AEGCL, R-5) SR. SC, APGCL (R-4)
11	WP(C)/2800/2018	ITI RANI GHOSAL @ PUJA GHOSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R- 2 ,3) MR. S S ROY (GA, ASSAM) R-1
12	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
13	WP(C)/8708/2019	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MR TAPAS DAS	
14	WP(C)/2996/2020	RANJAN KR. ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
15	WP(C)/5433/2020	ARPANA DEVI, Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K GOGOI MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I.
16	WP(C)/3349/2021	MARAMI SAUD Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
17	WP(C)/3917/2021	NARENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD R ISLAM MR D N SARMA S K DAS	SC, PNRD GA, ASSAM SC, FINANCE
18	WP(C)/5820/2021	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
19	WP(C)/962/2022	MD. SOFIQUR RAHMAN @ SAFIQL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR R LODH	SC, P AND R.D. GA, ASSAM
20	WP(C)/1636/2022 FIXED, WITH LCR	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)
21	WP(C)/2199/2022	MINAKSHI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
22	WITH WP(C)/3024/2022	SMT. MINAKSHI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI	GA, ASSAM

23	WP(C)/3069/2022	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
24	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
25	WP(C)/5641/2022 FIXED	SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P C DEY	SC, AGRI. DEPARTMENT
26	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
27	WP(C)/8098/2022 FIXED	SHUBHAGRAHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
28	MACApp./30/2023 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
	WITH I.A.(Civil)/212/2023 in MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MS. S. MOCHAHARI MR S DUTTA MR S DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
29	RSA/154/2022	MD. FARZAD HUSSAIN AND ANR Versus MD. SHOAB BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
30	RSA/164/2022	SHAHJAHAN ALI. Versus BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MR J MAHANTA	
<u>ORDERS</u>				
31	MACApp./422/2017 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR D K BHATTACHARYYA (R 1-6) MR. R DEY (R 1-6)
	WITH I.A.(Civil)/2877/2017 in MACApp./422/2017	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	
32	MACApp./81/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MS. N MODI MR. N KALITA MR.S DUTTA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. R DE (R-1 TO 6) MR D K BHATTACHARYYA (R-1 TO 6)
33	WP(C)/5925/2017	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
34	RSA/3/2018	ASMINA KHATUN Versus SAHED ALI	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MR. A MATIN, (R 1, 3 and 4)
35	MACApp./365/2018 WITH LCR	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. D KALITA (r-1) MS. C MOZUMDAR MR. S P SHARMA

	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
36	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
37	I.A.(Civil)/1109/2019 FIXED in CRP/221/2016 WITH CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS	MR. A DAS MR S DAS	
		ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	
38	WITH CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 3 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	
	WITH I.A.(Civil)/1139/2019 in CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 3 ORS.	MR. A DAS MR S DAS	
39	Cont.Cas(C)/215/2020	ARIJIT SONAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
40	MACApp./151/2021 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus MD ELAS UDDIN and 3 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	MR. K K BHATTA (R-3) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
	WITH I.A.(Civil)/1196/2021 in MACApp./151/2021	NATIONAL INSURANCE CO LTD Versus MD. ELAS UDDIN and 3 ORS,	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	

41	WITH MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN and 3 ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR. M K HUSSAIN (R-2) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MRS. S Y AHMED (R-2) MR. A AHMED (R-2) MS.R CHETRI(R-1)
	WITH I.A.(Civil)/1195/2021 in MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN AND ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
42	WITH MACApp./167/2022	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MS.P HUJURI	MS.N MODI(R-11) MR. I A TALUKDAR MR. I A TALUKDAR MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
43	MACApp./91/2022 WITH LCR, B/O	RUPAK BORA AND ANR. Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR. N BORUAH MR A GOWALA	MR. P HAZARIKA MR. H S BORAH MR. P DUTTA (r-2,3)
44	CRP(IO)/316/2022 CAVT. NO.11692/022, FIXED	MAHESH MAHANTA AND ANR Versus ARUP KAKOTI	MS. R KALITA MS N BORDOLOI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
45	I.A.(Civil)/3052/2022 in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
46	WITH Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA Versus JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
47	I.A.(Civil)/3770/2022 in MACApp./46/2020(D/O), WITH LCR, B/O in MACApp./46/2020	SMTI. LAKHI DAS AND 3 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD.	MR. S CHAMARIA MR A N SARMAH	

48	CRP(IO)/7/2023 FIXED	THE STATE OF ASSAM AND 2 ORS Versus AJAY KUMAR SINGH	SR. GA, ASSAM	
49	I.A.(Civil)/149/2023 B/O in RSA/94/2019 WITH RSA/94/2019	SHRI SHRI RADHAMADHABJIEW BIGRAHA Versus SILCHAR MUNICIPAL BOARD AND ORS SHRI SHRI RADHAMADHABJIEW BIGRAHA A DEITY,, REPRESENTED BY ITS SHEBAIT ANGSHU KUMAR RAY (IMPLEADED) Versus SILCHAR MUNICIPAL BOARD AND ANR	MR. A C SARMA MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR SISHIR DUTTA MR SISHIR DUTTA MR. D MOZUMDER (R2) MR. P BORAH (R2) MR. C SHARMA MR. S BISWAS (R2) MR. S DUTTA MS P CHOUDHURY (R2)
50	I.A.(Civil)/234/2023 in MACApp./15600/2022 WITH MACApp./15600/2022 (Filing Number) WITH I.A.(Civil)/15602/2022 (Filing Number)	SUBANSIRI FILLING STATION OF MILANPUR Versus HASINA BEGUM AND 2 ORS. SUBANSIRI FILLING STATION OF MILANPUR Versus HASINA BEGUM AND 2 ORS. A SUBANSIRI FILLING STATION OF MILANPUR Versus HASINA BEGUM AND 2 ORS. A	MR. K R BORA MR. K R BORA MR. K R BORA	
51	I.A.(Civil)/237/2023 in CRP/479/2023 WITH CRP/479/2023 (Filing Number)	ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD B	MS. R CHOUDHURY MR N RAHMAN MS. R CHOUDHURY	
52	I.A.(Civil)/239/2023 in CRP/14804/2022 WITH CRP/14804/2022 (Filing Number)	ANOWARA BEGUM CHOUDHURY Versus NURUL HUDA BORBHUIYA AND 14 ORS ANOWARA BEGUM CHOUDHURY Versus NURUL HUDA BORBHUIYA AND 13 ORS (F)	MR. S K GHOSH MS F AHMED MR. S K GHOSH	
53	I.A.(Civil)/241/2023 in MFA/15766/2022 WITH MFA/15766/2022 (Filing Number)	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI MR. K GOGOI	
<u>STAY MATTERS</u>				
54	Tr.P.(C)./9/2021	MRS. JOGITA THAKURIYA Versus CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN
55	CRP(IO)/250/2022	MOINUL HAQUE BARBHUIYA AND 6 ORS Versus NOOR AHMED BARBHUIYA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. R CHOUDHURY (r-1 to 6) MR. A H M R CHOUDHURY (r-1 to 6)
56	CRP(IO)/264/2022	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./361/2023	ANOWAR MONDAL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
2 Bail Appln./370/2023	MD. TAIJUDDIN Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
3 Bail Appln./372/2023	ROHUL AMIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
4 Bail Appln./376/2023	KIYAMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. D SARMAH MR. T AHMED MR. A HOSSAIN	PP, ASSAM
5 Bail Appln./377/2023	OMED ALI AND ANR Versus THE STATE OF ASSAM	MR. N AHMED MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
<u>MOTION</u>			
6 Crl.Pet./721/2022 WITH LCR 2 FILES, FIXED	ABDUL KADER AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
7 Crl.Rev.P./46/2023	LOKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
8 Crl.Pet./91/2023	SAHARUL AHMED LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
9 Crl.Pet./95/2023	JHALMAL DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MRS. R RONGMEI MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
10 AB/281/2023	MIHIR BISWAS @ MIHIR CH. BISWAS Versus THE STATE OF ASSAM	MR. S HAQUE	PP, ASSAM

11	AB/285/2023	MOYNUL HOQUE CHOUDHURY @ MD. MAINUL HOQUE CHOUDHURI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
12	AB/288/2023	ABDUL JOLIL SK AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
13	AB/289/2023	ABDUL KADER JELANI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
14	AB/291/2023	SIDDIK ALI Versus THE STATE OF ASSAM	MS N N AHMED MR M Z SHAH MR A S SK	PP, ASSAM
15	AB/297/2023	SOFIQU L ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
16	AB/298/2023	SAMSAD HUSSAIN SAIKIA @ SAMSAD SAIKIA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
17	AB/299/2023	AMINUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./954/2018	JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI MR. P C SARKAR MR. P C SARKAR PP, ASSAM
19	Crl.Pet./509/2021 WITH LCR 2 FILES, B/O	ABDUL SUKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR F A AHMED	MR. S Y AHMED (R-3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./3139/2022 WITH LCR	MINAKSHI BORA Versus THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
21	Bail Appln./3646/2022	SEKENDER ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS K BHATTACHARYYA	PP, ASSAM
22	Bail Appln./242/2023 FIXED	MINHAJUR RAHMAN@MINHAZUR RAHMAN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/3316/2022	TAIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
24	AB/3331/2022 WITH LCR, FIXED	RAHIM ALI @ ABDUL RAHIM AND 5 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN	MR. S ISLAM MR A HAWARI PP, ASSAM
25	WITH Bail Appln./3002/2022	FAIZUDDIN ALI @ FAIZUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. A C RAY MR. M UDDIN	PP, ASSAM
26	AB/3422/2022	UTPAL DAS Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
27	AB/3568/2022	MATHURA PRASAD GOWALA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM

28	AB/3811/2022 FIXED	RAMEN BORO @ RAMEN MODAHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR S H SIKDAR MR M HOQUE S YESMIN MS S SAIKIA	MD I H LASKAR PP, ASSAM
29	AB/3837/2022	KABIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
30	AB/133/2023	MD. ABDUL HOQUE Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. N GOSWAMI	MR B CHANDA

ORDERS

31	Tr.P.(CrI.)/17/2022	MAINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S HOQUE MR. S RAHMAN	PP, ASSAM
32	I.A.(CrI.)/366/2022 AB 1374/2022(D/O), AB 1375/2022(D/O) in AB/1376/2022 WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
33	I.A.(CrI.)/452/2022 AB 2032/2022(D/O) in AB/2032/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
34	I.A.(CrI.)/723/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1 in CRL.A(J)/104/2019 WITH CRL.A(J)/104/2019	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
35	CrI.Pet./918/2022	UTTAM SUTRADHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
36	CrI.Pet./1185/2022 B/O	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
37	CrI.Pet./1349/2022	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
38	CrI.L.P./1/2023 in CrI.A./10888/2022 WITH CrI.A./10888/2022 (Filing Number)	MANJIT MAHANTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
39	I.A.(CrI.)/15/2023 in CrI.A./5179/2022 WITH CrI.A./5179/2022 (Filing Number)	DILIP BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
40	I.A.(CrI.)/37/2023 AB 3792/2022(D/O) in AB/3792/2022	DILIP BHUYAN Versus THE STATE OF ASSAM AND ANR. E	MR. P J SAIKIA	PP, ASSAM
		JINTU SENSUWA @ JINTU SENSUA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM
		JINTU SENSWA AND ANR Versus THE STATE OF ASSAM (F)	MS. P BORAH	PP, ASSAM
		ANISUL ISLAM AHMED Versus SHYAMAL CHANDRA RAY AND ANR	MR. M AHMED	PP, ASSAM

HEARING

41	Crl.Pet./1123/2018 WITH LCR 1 FILE, FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
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STAY MATTERS

42	Tr.P.(Crl.)/29/2019	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN (Legal Aid Counsel)
43	Crl.Rev.P./119/2021 WITH LCR 1 FILE	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MR S SARMAH (R-2) PP, ASSAM
44	Tr.P.(Crl.)/5/2022	MADHAB DUTTA Versus MIRA SAIKIA DUTTA	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	MR T N SRINIVASAN MR. N ISLAM
45	Crl.Pet./744/2022 WITH LCR 1 FILE	BIPUL MECH Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM
46	Crl.Pet./999/2022 WITH LCR 3 FILES	SABITA MAYA Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023
9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023